

FROM:

**Ran Vijay Pratap Singh, H.J.S.
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.**

To:

- 1. All the District & Sessions Judges,
Subordinate to the High Court of Judicature
at Allahabad.**
- 2. Principal Secretary (Law) & L. R.,
Govt. Of U.P., Lucknow.**
- 3. Director, Inst. of Judl. Training & Research,
Lucknow,**

No. 195/Admin.(Services)/2021, Dated Allahabad: 11 May, 2021

Sub: Information regarding COVID-19

Sir/Madam

I have been directed to request you to kindly provide the information in the given proformas with in two days on the e-mail ID services@allahabadhighcourt.in.

Further, I am to request you to kindly forward a copy of the instant letter along with its enclosures to the Principal Judges, Family Courts, Presiding Officers, Motor Accident Claims Tribunals, Presiding Officers, Land Acquisition Rehabilitation & Resettlement Authorities and Presiding Officer, Commercial Courts of your districts for information so that they may also send the desired information well within time.

With regards,

Yours Faithfully

Encl. Proforma-I

Sd/-

Proforma-II.

Joint Registrar (Judicial) (Services)

Proforma-I

Name of Judgeship/Establishment.....

Details of Judicial Officers who have been infected with COVID-19 virus from 01.04.2021.

Sl. No.	Name of Officer with designation	Whether recovered or still under hospitalization/Isolation as on 11.05.2021

Proforma-II

Name of Judgeship/Establishment.....

Details of Judicial Officers who lost their lives due to COVID-19 virus from 01.04.2021.

Sl. No.	Name of Officer with designation	Date of death as on 11.05.2021